

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:537

ANSWERED ON:27.07.2005

CBI RAIDS

Mehta Shri Bhubneshwar Prasad; Singh Shri Mohan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the C.B.I. (Central Bureau of Investigation) conducted nation wide raids on May 6, 2005 and June 30, 2005 under its anti-corruption drive;
- (b) if so, the State-wise details of the officers and companies whose premises and houses had been raided;
- (c) the departments to which these officers belonged to and their respective designations;
- (d) the State-wise number of cases of unaccounted properties unearthed during the raids and the number of cases filed in the courts; and
- (e) the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): No nation wide raid was conducted by CBI on 6th May 2005. However, CBI has conducted nationwide Special drives on 6th April, 2005 and 30th June, 2005 as a part of Annual Programme of Vigilance and Anti corruption work.

(b) to (e): 99 cases have been registered during these drives details of which are annexed. Out of these 99 cases, investigation has been completed in only one case RS 3(S)/2005-SCB/DLI of cheating by a private person. Since CBI is having all India jurisdiction and most cases registered have inter-state ramifications, it is difficult to categorise these cases state-wise. Moreover it is not appropriate to disclose the details of unaccounted properties of the cases under investigation.

Details of cases registered and searches conducted during Special Drives held on 30.06.2005

Sl.No. Case No. & Branch Category Name of Deptt./Org. Accused name in FIR

- | | | | | |
|---|-----------------|---------------------------------------|--|--|
| 1 | RC.32/2005-DLI | Possession of disproportionate assets | Electronics & Computer Software, Export, Promotion Council | 1. Sh. D.P. Gupta, Additional Executive Director, (E.S.C.) |
| 2 | RC. 33/2005-DLI | Possession of disproportionate assets | D.D.A. Assistant Director, DDA, Vikas Minar, New Delhi | 1. Shri Vijay Singh, |
| 3 | RC. 34/2005-DLI | Possession of disproportionate assets | Education (NCT Delhi) DANCIS Officers, Jt. Dir., Education, NCT, Delhi | 1. Shri K.C. Agarwal, |
| 4 | RC.35/2005-DLI | Possession of disproportionate assets | C.E & Customs presently on deput. to Central. Economice Intelligence Bureau, Excise & Customs, M/o Finance | 1. Shri Anand Kumar Singhal, Joint Commissioner, Central |
| 5 | RC. 36/2005-DLI | Possession of disproportionate assets | Delhi Police ACP, Crime Branch, Delhi Police. | 1. Sh. Udaivir Singh Rathi, |
| 6 | RC. 7/2005-JDH | Possession of disproportionate assets | BSNL Engineer, BSNL, Udaipur | 1. Sh. Anil Dudhani, Divl. |
| 7 | RC. 10/2005-JPR | Possession of disproportionate | Bureau of Indian Standard(BIS). Director, BIS, Jaipur(Now | 1. Sh. P.S. Yadav, the then |

- assets at Shahibad).
- 8 RC. 11/2005-JPR. Possession of Bureau of Indian Standard(BIS). 1. Sh. D.P. Meena, the then
disproportionate Director, BIS, Jaipur
assets (now transferred to Mumbai)
9. RC. 3/2005-ACU-III Cheating TRIFED 1. Sh. R.K. Nayak (IAS Retired)
2. Sh. K. Sridhar Rao, (IAS Retd)
3. Sh. D.K. Manavalan, (IAS Retd)
4. J.P.Lath and others
10. RC. 3/2005-ACU-IV Possession of E.P.F.O 1. Sh. P.K.Sankhala,
disproportionate Regional Commr., Uttranchal
assets
- 11 RC.27/2005-Mum Possession of Railway 1. Sh. S.K.Jha, Sr. DCM
disproportionate Western Railway.
assets
- 12 RC.28/2005-Mum Possession of Bank of India 1. Sh.D.H.Kiran, the then
disproportionate Br.Manager, Bank of India
assets
- 13 RC.29/2005-MUM Possession of Income Tax 1. Sh. Manish Nadkar, ITO
disproportionate
assets
- 14 RC.11/2005-GNR Possession of National Instt. Of Design 1. Sh.P.S.V. Kurup, Secy. &
disproportionate Head of Administration,
assets Ahmedabad.
- 15 RC.12/2005-GNR Possession of Central Excise & Customs 1. Sh.Fauza Singh Pandher, Supdt.
disproportionate
assets
- 16 RC.13/2005-GNR Possession of Railway 1. Sh.S.Y. Nitnavre, Sr.
disproportionate Section Engineer
assets
- 17 RC.10/005-NAG Possession of Railway 1. Sh. S.K.Tiwari, the then
disproportionate Genl. Manager. RITES,Nagpur,
assets presently posting as Chief
Project Manager, Rail Vikas
Nigam Ltd., Raipur
- 18 RC. 13/2005-BLR Possession of Income Tax 1. Sh. B.R. Dhore@ Baburaya,
disproportionate ITO, Belgaum
assets
- 19 RC. 14/2005-VSP Possession of Income Tax 1. Sri V. Appala Raju, IRS,
disproportionate Addl. CIT, Income Tax,
assets Vishakhapatnam
- 20 RC. 15/2005-KER. Possession of Hindustan Organic Chemical Ltd. 1. D. Rejith, Chief Manager,
disproportionate Hindustan Organic Chemical
assets Ltd., Cochin.
- 21 RC. 31/2005-CHN. Possession of Customs 1. Ajay Kumar Gupta,
disproportionate Appraiser, Customs, Chennai
assets
- 22 RC. 27/2005-BBSR Possession of NALCO 1. Sh. Ram Chandra Pandhy,
disproportionate Chief Manager, Captive
assets Power Plant NALCO, Angul.
- 23 RC. 24/2005-KOL. Cheating BSNL 1. Shri D.S. Das, A.E.
(Civil), BSNL, Kolkata
2. Sh.Parimal Bakshi, JTO
(Civil), BSNL, KOLKATA
- 24 RC. 25/2005-KOL. Possession of N.C.B. 1. Sh. Rathin Biswas,
disproportionate Intelligence Officer,
assets Narcotics Control Bureau
Kolkata.
- 25 RC. 26/2005-KOL. Trap Central Excise 1. Sh. M.K. Bhattacharya,
Supdt., Central Excise, Kolkata.
- 26 RC. 27/2005-KOL. Cheating N.I.C.Ltd. 1. Sh. A.K. Mondal, AAO,
NIC, Kol.
2. Smt. Saswati Roy,
Development Officer, NIC,
Kolkata

- 27 RC. 2/2005-SIL Possession of M/o Water Resources 1. Shri R.U. Barlaskar,
disproportionate assets
- 28 RC. 21/2005-CHG. Possession of M/o Health 1. Sh.,. N.K. Munjal, Store
disproportionate Officer, PGI, Chandigarh
assets 2. Smt. J.D. Munjal, Store
Keeper, PGI, Chandigarh
- 29 RC. 18/2005-DDN Possession of CPWD 1. Sh. Ashok Kumar Sharma,
disproportionate the then Superintending
assets Engineer, CPWD, Dehradun
(Now Valuation Officer,
ITO, Chandigarh
- 30 RC. 14/2005-LKO Possession of BSNL 1. Shri Parmata Rai, the
disproportionate then DGM, BSNL, Gorakhpur
assets
- 31 RC. 8/2005-BPL Possession of SBI 1. Shri J.P. Singh, Asstt.
disproportionate G.M., SBI, LHO, Bhopal
assets
- 32 RC. 14/2005-Patna Possession of BSNL 1. Shri S.K. Sharma,
disproportionate Executive Engineer (Civil),
assets BSNL Patna
- 33 RC. 16/2005-Ranchi Possession of Central Excise 1. Shri Anil Sharan, Inspr.
disproportionate Central Excise, Hazari Bagh,
assets Jharkhand
- 34 RC.4/2005-EOU-VII Crl. Conspiracy, Private -
cheating & Crl.
Misconduct
- 35 RC.6/E/2005-EOU-IX Cyber Crime (Cheating Private -
by Personation
and Hacking)
- 36 RC.6/2005-EOU-IV Cheating forgery, Crl. D.D.A. 1. Shri. N.K. Gupta, the
Misconduct & Crl. then Executive Engineer,
Conspiracy. Western Divn. 8, DDA,
Dwarka, New Delhi
- 37 RC.6/2005-EOW-I/DLI Crl. Misconduct., Income Tax Unknown persons
Cheating, forgery
- 38 RC. 6/2005-EOW-CHN Crl. Conspiracy, Industrial Finance Unknown persons
Cheating Corporation of India. (IFCI)
- 39 RC. 4/2005-EOW-Mumbai Crl. Conspiracy, Cental Excise Unknown persons
forgery
- 40 RC. 5/2005-EOW-Mumbai Crl. Conspiracy, Customs 1. Public Servants
cheating, Crl.is
conduct
- 41 RC. 4/E/2005-BS&FC/BLR Crl. Conspiracy, Crl. Global Trust Bank -
Breach of Trust,
Cheating
- 42 RC.4/2005-BSFC/DLI Crl. Conspiracy, Punjab & Sindh Bank 1. Sh. S.K. Raina, Manager,
cheating, Forgery
- 43 RC.5/2005-BSFC/DLI Crl. Conspiracy, Private -
cheating, Forgery
- 44 RC. 5/2005-BSFC/Mumbai Crl. Conspiracy, Crl. Dena Bank -
Breach of Trust,

Cheating

- 45 RC. 14/(S)2005-SCU-I Possession of E.P.F.O 1. Sh. S.L. Srivastava,
disproportionate Regional Provident Fund Commr.
assets
- 46 RC. 5/2005-SCB-II/ DLI Cheating, Forgrry -
- 47 RC. 12/2005-SCB/ CHN. Crl. Conspiracy, Central Excise 1. Sh. Ramesh Babu, Supdt.
Cheating, forgery Central Excise.
- 48 RC. 7/2005-SCR-III Crl. Conspiracy, Private -
Cheating, forgery &
misappropriation

Details of cases registered & searches conducted during Special Drive held 6.4.2005

S.No. Case No. & Branch Category Name of Deptt./Org. Accused name in FIR

1. RC.17(A)/2005-Mum. Possession of dispro- Income Tax Sh. Vivek Batra, Jt. Commr.,
portionate assets. Income Tax (IRS:93)
2. RC.18(A)/2005-Mum. Possession of dispro- Air India Sh. Praveen R. Barwe,
portionate assets. DGM(Exports), Air India
3. RC.19(A)/2005-Mum. Possession of dispro- Union Territory Civil Services Sh. Vijay Kumar Sharma,
portionate assets. Union Territory civil
servant (2000 batch)
4. RC.20(A)/2005-Mum. Possession of dispro- Union Bank of India Sh. J.J. Daruwalia, Sr.
portionate assets. Manager, Union Bank of India
5. RC.5(A)/2005-GNR. Possession of dispro- BSNL Sh. Anand Swaroop, DE,
portionate assets. BSNL, Deesa, Under GMTD,
Palanpur
6. RC.6(A)/2005-GNR. Criminal misconduct Kandla Special Economic Zone 1) Sh. Yogendera Garg,
in showing undue favour Jt. Development Commr.
to the private party 2) Sh. V.N. Jahagidhar,
Dy. Commr.
7. RC.7(A)/2005-GNR. Possession of dispro- Kandla Special Economic Zone Sh. V.N.Jahagirhdar,Dy.Commr.
portionate assets.
8. RC.8(A)/2005-NGR. Possession of dispro- TRIFED Sh. Yashwant Ganvir,
portionate assets. Regional Manager, TRIFED,
Guwahati
9. RC.18(A)/2005-DLI. Possession of dispro- M/o Urban Development Sh. Sanjay Kumar Sah,
portionate assets. Director (Finance)
M/o Urban Development (IRS:90)

10. RC.19(A)/2005-DLI. Possession of dispo- Delhi Police Sh. Akhtar Ali Farooquee,
portionate assets. DCP, Delhi Police, Delhi
(DAN IPS:1978)
11. RC.8(A)/2005-KER Possession of dispo- Central Excise Sh. V.P. Omkumar, supdt.
portionate assets. Central Excise, Custom
12. RC.9(A)/2005-KER Possession of dispo- Custom Harrison Antony, Appraiser,
portionate assets. Customs, Mangalore
13. RC.9(A)/2005-Hyd. Possession of dispo- Income Tax Sh. C. Venkateswara Rao,
portionate assets. DCIT, Tirupati
14. RC.10(A)/2005-VSP Criminal misconduct National Ship Design Sri P. Sambandan, Former
in the matter of recr- and Research Center Director of NSFRC,
uitment and promotion Vishakhapatnam
15. RC.18(A)/2005-CHN Possession of dispo- Central Excise Sh. L.Kumar, Central
portionate assets. Excise, Salem
16. RC.19(A)/2005-CHN Possession of dispo- Food Cooprn. Of India Sh. S.T.P.V.N. Acharyalu,
portionate assets. Dy. Zonal Manager, Chennai
17. RC.(A)8/2005-BLR Possession of dispo- Deptt. of Company Affairs Sh. B.M. Anand, Registrar
portionate assets. of Companies, Bangalore
18. RC.16(A)/2005-BBSR Possession of dispo- Mahanadi Coal Fields Ltd. Shri Bisheswar Sahni, Clerk,
portionate assets. Orient Colliery Mines, MCL,
Brajranagar.
19. RC.17(A)/2005-BBSR Possession of dispo- Mahanadi Coal Fields Ltd. Sh. Tarak Chandra Rout, Area
portionate assets. Finance Manager, MCL, Talcher
20. RC.18(A)/2005-BBSR Possession of dispo- Income Tax Sh. S.R. Senapati, Addl.
portionate assets. Commr. Income Tax, Rourkela
21. RC.5(A)/2005-GWH Possession of dispo- NEEPCO Sh. T.C. Borgohain,
portionate assets. E.D. NEEPCO
22. RC.10(A)/2005-Kol. Possession of dispo- Deptt. of Social Welfare Smt. Jantara Pant, CDPO,
portionate assets. Ferrurganj, South Andaman,
Port Blair
23. RC.11(A)/2005-Kol. Possession of dispo- BSNL Sh. M.L. Kar, SDE, BSNL,
portionate assets. Kolkata
24. RC.12(A)/2005-Kol. Possession of dispo- Custom Sh. P.R. Chaoudhary, Appraiser,
portionate assets. SIU, Customs House, Kolkata
25. RC.13(A)/2005-Kol. Possession of dispo- BSNL Sh. Ashim Kumar Biswas,
portionate assets. Sr. Accountant, BSNL, Kolkata

26. RC.14(A)/2005-Kol. Possession of dispo- Custom Shri Pradyut Ray Choudhary,
portionate assets. Supdt. Central Custom Excise.
27. RC.2(A)/2005-ACU.III Possession of dispo- MTNL Sh. Ahok Kumar Dinkar, G.M.
portionate assets. MTNL, Mum. (J.S. Level)
28. RC.2(A)/2005-ACU.VII Possession of dispo- Municipal Corporation of Delhi Sh. R.B. Bansal, E.E., MCD,
portionate assets. New Delhi.
29. RC.10(A)/2005-CHG. Possession of dispo- Food Coorpn. Of India Sh. V.P. Subramaniam,
portionate assets. Dy. Manager (Genl) & District
Manager, FCI, Firojpur, Punjab
30. RC.12(A)/2005-DDN Possession of dispo- D/o Explosives Shri Purushendra Kumar,
portionate assets. Controller of Explosives,
Allahabad.
31. RC.13(A)/2005-DDN Possession of dispo- CPWD Sh. Naeem Ehsan Khan, A.E.
portionate assets. CPWD, Rampur
32. RC.8(A)/2005-Ranchi Crl. Misconduct, Central Coal fields Ltd. 1. Sh. M.K. Thapar, the
Conspiracy & Cheating then Director(T)/CMD,CCL,Ranchi
2. Sh. S.K. Basu, the then
Director (Finance), CCL, (Retd.)
3. Sh. P.V.L.N. Prasad,
the then CGM (T), CCL,
(Retd.), Ranchi
33. RC.7(A)/2005-Ranchi Crl. Misconduct, BSNL Sh. Sanjay Kumar Sharma, the
Conspiracy & Cheating then Executive Engineer (Civil),
BSNL Ranchi.
34. RC.5(A)/2005-Dhanbad Possession of dispo- Bharat Cooking Coal Ltd. Sh. B.C. Manjhi, Project
portionate assets. Officers, Dhanbad.
35. RC.8(A)/2005-Patna Possession of dispo- Customs Sh. R.K. Singh, Supdt.
portionate assets. Customs, Raxaul.
36. RC.9(A)/2005-Patna Possession of dispo- BSNL Sh. Satyendra Sahay, the then
portionate assets. A.O. (Banking), BSNL, Patna
37. RC.5(A)/2005-AHD Ranchi Possession of dispo- BSNL Sh. B.L. Gupta, Divl.
portionate assets. Engineer, BSNL, Dumka
38. RC.1(A)/2005-AHD Patna Crl. Misconduct, Deptt. Of Health, 1. Sh. N.C. Bhawan, the
Conspiracy and Govt. of Bihar then ADGM, MSD, Mumbai.
misappropriation 2. Sh. M.V. Ramanna, the
then Depot Manager,MSD,Mumbai.
3. Dr. S.N. Yadav (Rtd.),
Civil Surgeon, Jharkand.
39. RC.7(A)/2005-Patna Possession of dispo- Central Excise & Custom Sh. R.K. Srivastava, Inspr.,
portionate assets. Central Excise & Customs,
Muzaffarpur
40. RC.3(E)/2005-EOU-I Crl. Misconduct, Central Excise & Custom 1. Sh. Prakasxh T. Kamble,
Conspiracy & cheating the then Dy. Commr. Central

Excise & Customs, Bhandara,
Maharashtra
2. Sh. Anil S. Wasnik, the
then Supdt. Central
Excise & Customs, Bhandara.

41. RC.2(E)/2005-EOW.II/DLI Crl. Misconduct, Deptt. of Posts 1. Sh. I.N. Singh, Sub.
Conspiracy and Post Master, Varansi.
Misappropriation 2. Sh. S.S. Yadav, the
then GDS Packer, Sub Post
officer, Varansi
3. Sh. P.N. Ram, S.D. Inspr.
of Post Offices, Varansi.
4. Sh. Juit Ram, the then
Post Master, Varansi.
5. Sh. R.M. Ram. Dy. Post
Master, Varansi.
42. RC.3(E)/2005-EOW-Kol Crl. Conspiracy, Private persons/Firms Private
forgery and Cheating
43. RC.5(E)/2005-EOW-Chennai Crl. Conspiracy, Private persons/Firms Private persons/firms and
Cheating and u/s of unknown officials of DOT & BSNL
Indian Telegraph Act
and Indian Wireless Act
44. RC.3(E)/2005-EOW- Mum. Crl. Misconduct, Private persons/Firms Private persons/firms and
Conspiracy & Cheating unknown officials of
Deptt. of Posts
45. RC.3(E)/2005-BS&FC/DLI Crl. Misconduct, Oriental Bank of Commerce Sh. B. Ram Gopal, the then
Conspiracy and (Previously Global Trust Bank) Head of Branch erstwhile
misappropriation Global Trust Bank, New Delhi
46. RC.3(E)/2005-BS&FC/Mum. Crl. Misconduct, Bank of Baroda Unknown officials of
Conspiracy and Crl. Bank of Baroda
Breach of trust
47. RC.3(E)/2005-BS&FC/BLR Crl. Misconduct, SBI Unknown officials of SBI
Conspiracy, forgery
and Cheating
48. RC.2(E)/2005-BS&FC/BLR Crl. Misconduct, SBI Unknown officials of SBI
Conspiracy, forgery
and Cheating
49. RC.3(S)/2005-SCU-V Crl. Conspiracy, Airport Authority of India 1. Sh. P.P.Keim, G.M.(Kargo)
forgery and Cheating 2. Sh. Dinesh Kumar, G.M. Kargo
3. Capt.(Retd.)R.K.Malik,
D.G.M. (Security)
4. Capt. (Retd.) Sudhir Malik,
D.G.M. (Security)
5. Brig. (Retd.) R.K. Kukreja
6. Col. (Retd.) B.K. Dhuper
50. RC.3(S)/2005-SCB/DLI Cheating Private Person Private person
51. RC.2(S)/2005-SCB CHG. Crl. Misconduct, United India Insurance Co.Ltd. 1. Sh. Rajesh Gupta,
Conspiracy, forgery Divil. Manager.
and Cheating 2. Sh. T.B.Negi, Asstt. Manager
3. Sh. V.S. Mehta, A.O. -

all of United India Insurance
Co. Ltd.